

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MEGHALAYA, MANIPUR, TRIPURA,
MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated, Guwahati, the 15th December, 2011.

No.HC.VII-138/2011/9642/A,# # Hon'ble High Court has been pleased to nominate the following Judicial Officers to attend the Training Programme for Judicial Officers to be conducted by Assam Institute of Management, Bamunimaidam, Guwahati w.e.f. 22.12.2011 to 25.12.2011. The participant officers are directed to report at Hotel Brahmaputra Ashok, Guwahati at 9 a.m. on 22.12.2011.

SL. No.	NAME	DESIGNATION	DISTRICT
1.	Shri Naba Kamal Bora	District & Sessions Judge	Dibrugarh
2.	Shri Bhaskar Jyoti Mahanta	District & Sessions Judge	Bongaigaon
3.	Smti Rita Bora Saikia	Principal Judge, Family Court	Cachar, Silchar
4.	Shri Mahiuddin Ziaul Haque	Member, MACT	Cachar, Silchar
5.	Smti. Mallika Dutta	Addl. Dist. & Sessions Judge, FTC	Tinsukia
6.	Shri Binod Chandra Das	Addl. District & Sessions Judge, FTC,	Sivasagar
7.	Shri Dulal Mech	Addl. District & Sessions Judge, FTC	Nagaon
8.	Shri Saiful Islam	Civil Judge & Asstt. Sessions Judge	Jorhat
9.	Shri Dipak Chang Kakati	Secy cum-Registrar, O/O the Lokayukta	Kamrup, Guwahati
10.	Smti. Malaya Deb Dey	Chief Judicial Magistrate	Goalpara
11.	Smti Bijoy Lakhi Barua	SDJM(S)	Morigaon
12.	Smti. MadhuChanda Senapati Choudhury	SDJM(M)	Abhyapuri (Bongaigaon)
13.	Shri Rukendra Nath Brahma	SDJM(M)	Jonai (Dhemaji)
14.	Shri Dipankar Bora	SDJM(M)	Dhakuakhana, Lakhimpur
15.	Shri Jitu Moni Barman	SDJM(M)	Gossaigaon, Kokrajhar

16.	Smti. Barnali Mahanta	Deputy Secretary, Judicial Dept.	Kamrup, Guwahati
17.	Shri Kumud Chandra Boro	SDJM(S)	Dibrugarh
18.	Shri Bablu Sutradhar	SDJM(S)	Tinsukia
19.	Shri Ratnadip Bhattacharjee	Judicial Magistrate 1 st Class	Karimganj
20.	Smti. Rasmita Das	Munsiff No.1	Sivasagar
21.	Shri Abdul Mazid Md. Mahiuddin	Munsiff	Bongaigaon
22.	Smti Dimple Boro	Munsiff No.2	Tinsukia
23.	Smti. Kangki Rani Deka	Judicial Magistrate, 1 st Class	Nagaon
24.	Shri Nur Ahmed Laskar	Judicial Magistrate, 1 st Class	Goalpara
25.	Shri Imdad Ahmad	Munsiff-cum-Judicial Magistrate 1 st Class	Bilasipara (Dhubri)
26.	Smti. Sujata Dutta	Judicial Magistrate, Ist Class	Nalbari
27.	Shri Abdul Sattar	Judicial Magistrate, Ist Class	Hailakandi
28.	Shri Parvez Ahsen Choudhury	Judicial Magistrate, 1 st Class	Sivasagar
29.	Shri Arup Jyoti Baishya	Judicial Magistrate, 2 nd Class	Hailakandi
30.	Smti. Moitri Dekadloi	Judicial Magistrate, 1 st Class	Sonitpur, Tezpur
31.	Smti. Leena Doley	Judicial Magistrate, Ist Class	Jorhat
32.	Shri Motilal Das	Judicial Magistrate, Ist Class	Tinsukia
33.	Smti. Pronita Morang	Judicial Magistrate, 2 nd Class	North Lakhimpur
34.	Shri Dewan Mubasshir Hussain	Munsiff No.3	Cachar, Silchar
35.	Smti Syeda Farida Afzal Zinnat	Judicial Magistrate, 2 nd Class	Cachar, Silchar
36.	Smti. Himakshi Thakuria	Judicial Magistrate, 1 st Class	Dhubri
37.	Smti. Nilakshi Lahkar	Munsiff-cum-Judicial Magistrate, 1 st Class	Sonari, Charaideo (Sibsagar)
38.	Smti. Kingini Borah	Munsiff No.2	Dhemaji
39.	Smti. Monalisa Das	Judicial Magistrate 1 st Class	Karimganj
40.	Shri Rajesh Bodo	Munsiff No.4	Cachar, Silchar

Further all the participant officers are directed to furnish the feedback report on completion of their Training Programme immediately to this Registry.

By Order,
Sd/-A. Borthakur,

REGISTRAR (VIGILANCE)

Memo No.HC.VII-138/2011/9643-92/A, dated-15.12.2011